National Company Law Tribunal Allahabad Bench

C.P No. 146/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017
NAME OF THE COMPANY: Vaid Fale Tex put Led
SECTION OF THE COMPANIES ACT: U/S 25-2 of the companies set of 2013
SI. NO. Name Designation Representation

1.

<u>2.</u>

C.P. No. 146/ALD/2017

At the request of the counsel, the case is fixed for hearing on 6th November, 2017. A copy of this petition along with order be communicated to the office of ROC, Kanpur and as well as to the concern Bank in respect of the interim relief sought for.

The matter be listed on 6th November, 2017.

Date: 23/10/2017

Typed by P.K.Jyoti H.P. Chaturvedi, Member(Judicial)

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